

THE HIGH COURT OF KERALA

D11-24676/2018

Kochi-682031
Dated-05/04/2018

NOTIFICATION

In exercise of the powers conferred by Section 19(2) of the Kerala Civil Courts Act 1957, the High Court of Kerala hereby nominates the following District Judges/Additional District Judges to exercise the powers conferred by the Act, during the Summer Vacation-2018 commencing from Sunday, the 15th April 2018 to Saturday, the 19 th May 2018 (both days inclusive).

SUBORDINATE CIVIL COURTS-SUMMER VACATION-2018-
15-04-2018 To 19-05-2018-VACATION JUDGES-
NOMINATIONS

<i>Sl.no</i>	<i>District</i>	<i>Name of Judge</i>	<i>Period of Nomination</i>
1	Thiruvananthapuram	Sri. Hafees Mohammed, Additional District & Sessions Judge-VII Thiruvananthapuram.	15/04/2018 to 21/04/2018
		Sri. K.N.Prabhakaran, Additional District & Sessions Judge-IV, Thiruvananthapuram.	22/04/2018 to 30/04/2018
		Sri. Roy Varghese, Additional District & Sessions Judge-II, Thiruvananthapuram.	01/05/2018 to 19/05/2018
2	Kollam	Smt. Ash K.Bal, Additional District Judge-II, Kollam.	15/04/2018 to 21/04/2018
		C.Jayachandran, District Judge, Kollam.	22/04/2018 to 06/05/2018
		Sri.S.Krishnakumar, Additional District Judge-IV, Kollam.	07/05/2018 to 13/05/2018
		Smt. Sherly Deth.P, Additional District Judge-V, Kollam.	14/05/2018 to 19/05/2018
3	Pathanamthitta	Sri.John K. Illikkadan, District Judge, Pathanamthitta.	15/04/2018 to 02/05/2018
		Sri. N.Harikumar, Additional District & Sessions Judge-I, Pathanamthitta.	03/05/2018 to 19/05/2018
4	Alappuzha	Sri. S.H.Panchapakesan, Additional District & Sessions Judge-I Alappuzha.	15/04/2018 to 01/05/2018
		Sri.K.Anilkumar, Additional District & Sessions Judge-III, Alappuzha.	02/05/2018 to 19/05/2018

5	Kottayam	Sri. S. Sanilkumar, Additional District Judge-II/Special Judge, Special Court for the trial of Sooryanelli Cases, Kottayam.	15/04/2018 to 19/05/2018
6	Thodupuzha	Smt. K.K.Sujatha, Additional District Judge-II/Special Judge, for NDPS Act Cases, Thodupuzha.	15/04/2018 to 30/04/2018
		Smt. V.G.Sreedevi, Additional District Judge-IV/Addl.MACT-II, Thodupuzha.	01/05/2018 to 19/05/2018.
7	Ernakulam	Sri. Biju Menon.K, Additional District & Sessions Judge-VII, Ernakulam.	15/04/2018 to 28/04/2018
		Smt.Mini.S.Das, Additional District & Sessions Judge-VIII, Ernakulam.	29/04/2018 to 10/05/2018
		Sri. C.Krishanakumar, Additional District & Sessions Judge-I Ernakulam.	11/05/2018 to 19/05/2018
8	Thrissur	Smt. T.K.Nirmala, Additional District Judge-III/Additional MACT, Thrissur.	15/04/2018 to 21/04/2018
		Sri.K.Ramakrishnan, Additional District Judge-IV/Additional MACT, Thrissur.	22/04/2018 to 28/04/2018
		Sri.Mohammed Vaseem, Additional District Judge-I/Additional MACT, Thrissur.	29/04/2018 to 19/05/2018
9	Palakkad	Smt.K.P.Indira, District Judge, Palakkad.	15/04/2018 to 30/04/2018
		Sri.Muralee Krishna S, Additional District & Sessions Judge-IV, Palakkad.	01/05/2018 to 13/05/2018
		Sri.E.C.Harigovindan, Additional District and Sessions Judge-II, Palakkad.	14/05/2018 to 19/05/2018
10	Manjeri	Sri. Suresh Kumar Paul, District & Sessions Judge, Manjeri.	15/04/2018 to 30/04/2018
		Sri.A.V.Narayanan, Additional District & Sessions Judge-II, Manjeri.	01/05/2018 to 19/05/2018

11	Kozhikode	Sri.K.Soman, Additional District & Sessions Judge-IV, Kozhikode.	15/04/2018 to 27/04/2018
		Sri.C.Sureshkumar (Sr), Additional District & Sessions Judge-I, Kozhikode.	28/04/2018 to 13/05/2018
		Sri.P.P.Saidalavi, Additional District & Sessions Judge- II/Forest Tribunal, Kozhikode.	14/05/2018 to 19/05/2018
12	Kalpetta	Sri.VinodKumar N., Additional District and Sessions Judge-II, Kalpetta.	15/04/2018 to 01/05/2018
		Dr. V.Vijayakumar, District Judge, Kalpetta.	02/05/2018 to 19/05/2018
13	Thalassery	Sri.R.L.Baiju, Additional District & Sessions Judge- II/Additional MACT, Thalassery Thalassery.	15/04/2018 to 01/05/2018
		Sri.Rajeev K.S, Additional District Judge-III/Additional MACT, Thalassery.	02/05/2018 to 10/05/2018
		Sri.P.N.Vinod, Additional District Judge-I/Additonal MACT, Thalassery.	11/05/2018 to 19/05/2018
14	Kasaragod	Sri.Sanu S.Panicker, Additional District Judge-II/Additional MACT-I, Kasaragod.	15/04/2018 to 27/04/2018
		Sri.Sasi Kumar P.S, Additional District Judge-I/Additional MACT-II, Kasaragod.	28/04/2018 to 19/05/2018

(By Order)



K. HARIPAL

Registrar (Subordinate Judiciary)

To

The Chief Secretary to Government, Government Secretariat, Thiruvananthapuram (with C/L) .
The Addl. Chief Secretary to Government, Home(C) Department, Thiruvananthapuram (with C/L).
The Law Secretary, Law Department, Government Secretariat, Thiruvananthapuram (with C/L).
The Accountant General (Kerala), Thiruvananthapuram (with C/L) (along with 35 copies)
The Office of Accountant General (Kerala) at Ernakulam, Thrissur, Kottayam & Kozhikode.
The Advocate General, Kerala, Ernakulam.
The Director General of Prosecutions, Ernakulam.
The Director of Public Relations, Thiruvananthapuram.

The Superintendent of Government Presses, Thiruvananthapuram (for publication in the next issue of Kerala Gazette).

The Administrator, Union Territory of Lakshadweep, Kavaratti.

All District Judges and Motor Accidents Claims Tribunals and Additional Motor Accidents Claims Tribunals.

The District Judge, Kavaratti.

All Family Courts.

The State Transport Appellate Tribunal, Ernakulam.

The Special Judge (SPE/CBI) I, II & III Ernakulam.

The Special Judge (SPE/CBI), Thiruvananthapuram.

The Special Judge for Idamalayar Investigations, Ernakulam.

The Special Judge (NDPS Cases), Thodupuzha and Vadakara.

The Special Additional Sessions Court (Abkari Cases), Kottarakkara & Neyyattinkara.

The Wakf Tribunal, Kollam, Ernakulam and Kozhikode.

The Forest Tribunal, Kozhikode.

The Special Additional Sessions Judge (Marad Cases), Kozhikode.

The Additional District and Sessions Court for the trial of cases relating to Atrocities and Sexual violence against women and children, Ernakulam, Thiruvananthapuram and Kozhikode.

The Special Court for trial of offences under SC/ST (POA) Act cases, Kottarakkara, Manjeri, Mananthavadi & Mannarkad.

All Chief Judicial Magistrates.

The Additional Chief Judicial Magistrates, Thiruvananthapuram, Ernakulam, Thrissur & Thalassery.

The Additional Chief Judicial Magistrate (Economic Offences), Ernakulam.

The Special Court of Judicial Magistrate of the First Class (Special Additional Chief Magistrate Court) for the trial of criminal cases against Mps/MLAs of Kerala.

The Director of the Kerala Judicial Academy, High Court.

The Additional Director of the Kerala Judicial Academy, High Court.

The Joint Registrars, High Court.

The Deputy Registrars, High Court.

The Deputy Director, Kerala Judicial Academy, High Court.

The Protocol Officer, High Court.

The Public Relations Officer, High Court.

The Finance Wing, High Court.

The P.S. to Chief Justice, High Court.

The Assistant Registrars and Chief Librarian, High Court.

The Court Officer to the Chief Justice, High Court.

The P.A. To Chief Justice, High Court.

The Private Secretaries to the Judges, High Court.

The Confidential Assistants to the Registrars, High Court.

B,C,E , I & E-Court Cell, Sections, High Court.

The Notice Board, High Court (3 copies)

The Administrative Records Section, High Court (2 copies).

The D3 Seat, High Court.

The F5 Seat, High Court.

The file/Stock file.

The Officers Concerned.

Copy submitted to:

The Honourable Judges.

5/14/14